

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 240 OF 2016

Dated: 2nd November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s)

: Mr. Sethu Ramalingam for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-3 & 6

Mr. Alok Shankar
Mr. Mahip Singh for R-10

Mr. Anand K. Ganesan for R-13

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-7, 9 & 14

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23-1-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt